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D.A. 1095/91.

26.11.99.

Hon'ble Mr. L Hmingiana, A.M.
Hon'ble Mr. Rafiq Uddin J.M.

None for the applicant. Sri Prashant Mathur respondents counsel has sought adjournment on personal ground. List this case for hearing on 2.2.2000.

Ri
J.M.

Nafees.

A.M.

02.02.2000.

Hon. Mr. S. Payal (AM)

Hon. Mr. Rafiquddin (JM)

Not reached. Adjourned till

23.02.2000 for hearing.

B.O.C.

A

23.2.2000

Hon Mr Rafiq Uddin JM

Hon Mr. M. P. Singh AM

Shri A. Kumar for the applicant.

Shri P. Mathur for the respondents.

Shri A Kumar requests that
the OA may be dismissed as
not pressed. The OA is dismissed
as not pressed.

M
AM

P
JM

M